

C. A. T. Bench, JAIPUR

Date of Order

Orders

OA 372/93

Rejoinder
within
two
weeks
not
filed

13/12

24.8.93 None for the applicant.

Sh. M. Rafiq, Counsel for the respondents.

The reply has been filed. The learned counsel for the applicant, if he so desires, may file rejoinder within two weeks.

May be listed for hearing on

22.12.93.

C. K. Krishna
Gopal Krishna
Member (Judl.)

B. B. Mahajan
(B. B. Mahajan)
Member (Adm.)

22.12.93

None present for the parties

On the last date ^{also} fixed in this case the applicant was not present. This O.A. is dismissed in default for nonprosecution on the part of the applicant.

(O. P. Sharma)
Member (A)

C. K. Krishna
(Gopal Krishna)
Member (T)

only sent to the app on
NA 132
sent 21.54

Recd by
13/12/93
V. K. Sharma